

**The Appropriation (No.3) Bill, 2025- introduced and passed.**

माननीय अध्यक्ष : आइटम संख्या-26, माननीय मंत्री जी ।

**THE MINISTER OF FINANCE; AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN):** Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2025-26.

माननीय अध्यक्ष : प्रश्न यह है:-

?कि वित्तीय वर्ष 2025-26 की सेवाओं के लिए भारत की संचित निधि में से कतिपय राशियों के संदाय और विनियोग को प्राधिकृत करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए ।?

प्रस्ताव स्वीकृत हुआ ।

**SHRIMATI NIRMALA SITHARAMAN:** Sir, I introduce\*\* the Bill.

माननीय अध्यक्ष: आइटम नंबर 27 ? माननीय वित्त मंत्री जी ।

**THE MINISTER OF FINANCE; AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN):** Sir, I beg to move:

?That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2025-26, be taken into consideration.?

माननीय अध्यक्ष: प्रश्न यह है:

?कि वित्तीय वर्ष 2025-26 की सेवाओं के लिए भारत की संचित निधि में से कतिपय राशियों के संदाय और विनियोग को प्राधिकृत करने वाले विधेयक पर विचार किया जाए ।?

प्रस्ताव स्वीकृत हुआ ।

माननीय अध्यक्ष: अब सभा विधेयक पर खंडवार विचार करेगी ।

प्रश्न यह है :

?कि खंड 2 से 4 विधेयक का अंग बनें ।?

प्रस्ताव स्वीकृत हुआ ।

खंड 2 से 4 विधेयक में जोड़ दिए गए ।

अनुसूची विधेयक में जोड़ दी गई ।

खंड 1, अधिनियमन सूत्र और विधेयक का पूरा नाम विधेयक में जोड़ दिए गए ।

**SHRIMATI NIRMALA SITHARAMAN:** Sir, I beg to move:

?That the Bill be passed.?

माननीय अध्यक्ष : प्रश्न यह है :

?कि विधेयक पारित किया जाए ।?

प्रस्ताव स्वीकृत हुआ ।

माननीय अध्यक्ष : सभा की कार्यवाही सोमवार, दिनांक 24 मार्च, 2025 को प्रातः 11 बजे तक के लिए स्थगित की जाती है ।

**18.16 hrs**

*The Lok Sabha then adjourned till Eleven of the Clock  
on Monday, March 24, 2025/Chaitra 03, 1947 (Saka).*

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Law and Justice

Ports, Shipping and  
Waterways

Women and Child  
Development

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\* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

\* 2 projects foreclosed/cancelled

\* Treated as laid on the Table.

\*?..\* English translation of this part of speech originally delivered in Kannada.

\* Not recorded as ordered by the Chair.

\* Not recorded as ordered by the Chair.

\*\* Expunged as ordered by the Chair.

\* Expunged as ordered by the Chair.

\*?..\* English translation of this part of speech originally delivered in Marathi.

\*?..\* English translation of this part of speech originally delivered in Marathi.

\*?..\* English translation of this part of speech originally delivered in Marathi.

\*?..\* English translation of this part of speech originally delivered in Marathi.



\* Not recorded as ordered by the Chair.

\* Not recorded as ordered by the Chair

\*?..\* English translation of this part of speech originally delivered in Assamese.

\*?..\* English translation of this part of speech originally delivered in Marathi.

\*.\*Introduced with the recommendation of the President.